NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Vivay Bairogna, for Mrs. Trived: Lapte A	Advocate	Petitioner	Onima.
2. 120 mel Daishnav Ros Paraan Ghadiu	ala.	Ong. Philips	Va ih
3. Dhruville-Merchant		R-4	
FOR PRATIKY. JASANI		•	
4. NAVIN PATTINA.	V		Masha.
		ND.1-3	

ORDER

Learned Advocate Mr. Kunal Vaishnav i/b Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Vinay Bairagra present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Dhruvil Mercharnt i/b Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for petitioner.

List the matter on 26.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.